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liabilities are not diverted towards other purposes and current dues are paid regularly. The Committee also recommended that the defaults by I.R.C.I. financed units may be considered in depth by the Central Board of Trustees at their next meeting.

(2) As regards defalcation of the **Provident Fund relating to** Gondal Para Jute Mills, the committee recommended that vigorous efforts pursuade the may be made to management to make good the idefaleated amount. (i) An extract of the final minutes of the 43rd meeting of the Regional Committee along with a memorandum on the defaults in respect of establishments financed by I.R.C.I was sent to the members of the Sub-Committee as requested by Shri Arun Sen, a member of the Sub-Committee, the Chairman of the I.R.C.I. was requested to fix a date for discussion with the members of the Sub-Committee. There has been no response from the Chairman so far and he has been expedited.

(ii) The C.P.F.C. New Delhi, had also been given a copy of the memorandum on defaults in question with a view to his placing it before that C.B.T. for its consideration.
With kind regards,

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Your Sincerely, Kalyan Roy

Shri H. M. Patel, M. Borthand, Minister of Finance, Strategie and Strategie and Strategie and Strategie and Strategies and Str

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Report (1976-77) and account of the Engineering India Limited, New Delhi and Related Papers

पेट्रोलियम तथा रसायन ग्रौर उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र): सभापति महोदय, मैं कम्पनी ग्रधिनियम, 1956 की धारा 619क की उपधारा (1) के क्रधीन निम्नलिखित पत्नों को एक-एक प्रति (य्यंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हु:---

(i) 1976-77 के वर्ष के लिये इंजीनियर्म इंडिया लिमिटेड, नई दिल्ली का वारहवां वार्षिक प्रतिवेदन तथा लेखे, लेखों पर लेखापरीक्षकों के प्रतिवेदन ग्रौर उस पर भारत के नियंत्रक महालेखा-परीक्षक की टिप्पणियों सहित।

(11) कम्पनी के कार्यकरण की सर-वार द्वारा समीक्षा।

[Placed in Library. See No. LT-1415/77 for (i) (ii)].

## The Oil Industry (Development) Amendment Rules, 1977

श्री जनदेवर मिश्व : श्रीमन्, मैं तेल उद्योग (विकास), ग्रथिनियम, 1974 की धारा 31 की उपधारा (3) के ग्रथीन, तेल उद्योग (विकास संशोधन नियम, 1977 को अकाशित करने वाली पट्रोलियम मंवालय की ग्रथिसूचना सा० का० नि० सं० 742(ई). दिनांक 13 दिसम्वर. 1977 की एक प्रति (ग्रंग्रेजी तथा हिन्दी में) भी सभा पटल पर ,रखता हूं। (Placed in Library. See No. LT/1408/ 77]

## OF STARS OF STREET

I. Audited accounts (1975-76) of the Jawaharlal Nehru University, New Delhi.

- II. Report (1975-76) and accounts of the Indian Council of Historical Research, New Delhi and Related Paper
- III Reports (1976-77) of the Indian Institute of Management, Ahmedabad, Bangalore and Calcutta and Related Paper

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, on earmarked for payment of statutory

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